

of Asian Games to areas where TV service is not available at present. The VHF community sets installed by the Central and State Governments will enable the viewers to see the Asian Games.

बिहार प्रेस विधेयक का विरोध

* 35. श्री रवीन्द्र वर्मा :

श्री बी०बी० देसाई :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के विख्यात समाचार पत्रों के प्रमुख संपादकों और पत्रकारों ने बिहार प्रेस विधेयक के प्रति अपना विरोध प्रकट किया है ; और

(ख) यदि हाँ, तो इस संबंध में सरकार द्वारा की गई कार्यवाही का ब्यौरा क्या है ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री एन० के० पी० ताल्चे) :
(क) कुछ प्रमुख सम्पादकों तथा पत्रकारों ने "बिहार प्रेस विधेयक" के प्रति अपना विरोध प्रकट किया है ।

(ख) अन्तिम दृष्टिकोण लेने से पहले केन्द्रीय सरकार का "बिहार प्रेस विधेयक" पर प्रेस के साथ बातचीत करने का प्रस्ताव है । इसलिए देश की प्रमुख प्रेस संस्थाओं से अनुरोध किया गया है कि वे विधेयक के उन उपबंधों, जो उनकी राय में अभिव्यक्ति की स्वतंत्रता की संवैधानिक गारंटी का उल्लंघन करते हैं या विधेयक में निहित प्रक्रिया जिससे प्रेस को परेशानो होने की संभावना है, पर अपने विचार और टिप्पणियाँ भेजें । उन उपबंधों पर भी टिप्पणियाँ मांगी

गई हैं जिनके बारे में यह आशंका है कि वे निष्पक्ष विचारण से वंचित कर सकते हैं ।

Labour Ministers Conference held in September, 1982

*36. SHRI MOHAMMED ASRAR AHMAD:

SHRI RAMAVATAR SHASTRI :

Will the Minister of LABOUR AND REHABILITATION be pleased to lay a statement showing:—

(a) whether a Labour Ministers Conference was held in the month of September, 1982 at New Delhi;

(b) if so, the subjects discussed;

(c) what decisions were taken;

(d) how these decisions are to be implemented and when; and

(e) whether States have sought funds to enforce Minimum Wages Act on 50-50 basis, if so, the details thereof and the decision of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) Yes, Sir.

(b) and (c). A statement giving details of subjects discussed and the main conclusions/recommendations of the Conference thereon is laid on the Table of the House.

(d) Government have noted them for appropriate and expeditious action.

(e) There were suggestions for assistance from the Central Government for strengthening the implementation machinery.

Statement

The Conference discussed the following items of the agenda:

(1) Implementation of 20-Point Programme in so far as it related to (a) Minimum Wages for Agricultural Workers; and (b) Bonded Labour;